## Reconsideration of request of Cairn India Limited in Barmer Oil and Gas Block

1163. SHRI SALIM ALI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government is reconsidering the request of Cairn India Limited to return areas in Barmer Oil and Gas Block;

(b) if so, the details thereof and the reasons for considering the company's request;

(c) whether it is a fact that Government has during the last three years allowed Cairn India Limited a special dispensation violating Production Sharing Contracts (PSCs); and

(d) if so, the details thereof with reasons for preferential treatment to the company?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) No, Sir.

- (b) Not applicable.
- (c) No, Sir.
- (d) Not applicable.

## Cut in natural gas price

1164. SHRI T. RATHINAVEL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that Government has cut the natural gas price by 8 per cent aligning it with the international benchmarks with which it is linked by a formula;

(b) if so, the details thereof;

(c) whether it is also a fact that Government had introduced a local gas pricing formula in October that takes the average annual price at four energy hubs in the US, Canada, Russia and the European Union to calculate the gas price the producers at most domestic fields can receive; and

(d) whether it is also a fact that in its first revision since the introduction of the formula, the price has been cut to US dollar 4.66 per million British thermal unit on gross calorific value basis?